

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6736
ANSWERED ON:08.05.2003
FUNDS FOR SC/ST AND DISABLED PERSONS
JASWANT SINGH YADAV

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the total funds spent under various welfare schemes for the SCs/STs, disabled persons, old aged persons, widow/terrorist affected children, minorities and other weaker sections of society in various States including Rajsathan and Maharashtra during the last three years; and

(b) the details of families benefited in Rajasthan by implementing the welfare schemes for the above categories?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) A statement giving detail of amount spent under various welfare schemes dealt by this Ministry and schemes of Ministry of Tribal Affairs during the last three years is at Annexe I.

(b) The number of families benefited in Rajasthan under various welfare schemes from 1999-2000 to 2001-02 is at Annexe II.

Reply to part (a) of the Lok Sabha Unstarred Question No.6736 for answer on 5.5.2003

Special Central Assistance to Special Component Plan (Rs. in lakh)

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1 Andhra Pradesh	3720.00	3551.51	7216.48
2 Assam	1810.69	127.14	512.76
3 Chattisgarh	500.00	414.68	430.25
4 Gujarat	1521.88	1227.91	559.73
5 Goa	8.00	0.00	0.00
6 Haryana	930.63	443.53	1098.19
7 Himachal Pradesh	440.00	368.66	447.99
8 Jammu & Kashmir	218.00	201.84	122.88
9 Jarkhand	500.00	578.84	0.00
10 Karnataka	2643.64	2985.43	2386.12
11 Kerala\$	1251.07	533.44	0.00
12 Madhya Pradesh\$	1720.00	1148.23	2598.12
13 Maharashtra##	2722.00	3314.14	1077.10
14 Manipur\$	38.96	2.73	0.00
15 Orissa	1884.00	2480.19	1792.01
16 Punjab	1784.00	0.00	0.00
17 Rajasthan	3738.96	3005.41	3422.9
18 Sikkim	23.87	16.68	42.21
19 Tamil Nadu	3558.00	5020.32	4500.71
20 Tripura	476.48	83.45	176.91
21 Uttar Pradesh	9398.00	11816.86	10173.64
22 Uttaranchal	500.00	433.21	174.57
23 West Bengal	5450.63	7421.59	6640.5
24 Chandigarh	25.00	25.00	25.00
25 Delhi	149.91	0.00	0.00
26 Pondicherry	25.18	50.00	5.81

Scheduled Castes Development Corporation# (Rs. in lakh)

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1 Andhra Pradesh	792.65	0.00	498.50
2 Chandigarh	38.43	0.00	0.00

3	Chattisgarh	0.00	0.00	503.70
4	Gujarat	200.00	48.79	0.00
5	Himachal Pradesh	0.00	0.00	25.60
6	Karnataka	727.39	391.00	160.50
7	Kerala	33.60	0.00	437.70
8	Maharashtra	487.98	1191.47	0.00
9	Rajasthan	0.00	118.74	0.00
10	Sikkim	0.00	0.00	100.50
11	Tamil Nadu	0.00	0.00	400.00
12	Tripura	12.69	0.00	0.00
13	Uttar Pradesh	300.00	350.00	314.60
14	Uttaranchal	169.95	0.00	61.40

Funds are released after States report utilization of funds released in previous years

National Scheme of Liberation & Rehabilitation of scavengers

Sl. No.	States/UT	2000-01 Released	2001-02 Released	2002-03 Released
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1	Andhra Pradesh	0.00	224.70	2966.80
2	Assam	372.00	0.00	0.00
3	Chattisgarh	1500.00	0.00	0.00
4	Himachal Pradesh	0.00	0.00	239.96
5	Jharkhand	10.85	0.00	0.00
6	Karnataka	0.00	695.17	888.37
7	Maharashtra	21.35	0.00	0.00
8	Uttranchal	10.00	0.00	0.00

Post Matric Scholarship to the students belonging to Scheduled Castes

Sl. No.	States/UT	2000-01 Released	2001-02 Released	2002-03 Released
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1	Andhra Pradesh	3099.56	6426.72	5804.52
2	Assam	233.75	272.31	221.32
3	Chhatisgarh	0.00	229.97	106.83
4	Goa	0.00	0.00	2.70
5	Gujarat	149.39	60.14	0.00
6	Haryana	126.35	275.61	180.92
7	Himachal Pradesh	21.23	21.84	0.00
8	Jammu & Kashmir	0.00	85.36	19.99
9	Jharkhand	0.00	0.00	266.64
10	Karnataka	1111.61	732.13	984.47
11	Kerala	301.90	938.16	674.44
12	Madhya Pradesh	382.47	490.53	371.81
13	Maharashtra	727.78	658.33	1696.66
14	Manipur	43.71	48.15	71.28
15	Meghalaya	4.17	5.47	6.90
16	Orissa	196.98	0.00	0.00
17	Punjab	0.00	239.90	60.00
18	Rajasthan	411.36	470.13	400.67
19	Tamil Nadu	1950.46	1168.95	1658.56
20	Tripura	141.20	138.71	85.06
21	Uttar Pradesh	1383.22	2304.94	1994.42
22	Uttranchal	0.00	411.74	0.00
23	West Bengal	1098.42	911.06	677.37
24	Daman & Diu	1.68	2.50	0.08
25	Pondicherry	30.00	35.00	20.03

Pre-Matric Scholarship to the children of those engaged in unclean occupations

Sl. No.	States/UT	2000-01 Released	2001-02 Released	2002-03 Released
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1	Andhra Pradesh	63.90	57.94	252.60
2	Assam	0.00	0.00	8.11
3	Bihar	20.00	15.47	20.00

4	Chattisgarh	0.00	2.24	21.80
5	Goa	0.34	0.72	0.02
6	Gujarat	459.25	510.07	0.00
7	Haryana	0.00	38.20	0.00
8	Himachal Pradesh	22.05	0.00	9.74
9	Jammu & Kashmir	0.00	0.00	5.09
10	Jharkhand	0.00	30.20	1.15
11	Karnataka	3.03	3.36	11.45
12	Madhya Pradesh	153.45	70.15	62.62
13	Maharashtra	160.96	154.41	0.00
14	Rajasthan	107.51	59.69	38.83
15	Tamil nadu	170.25	49.72	61.50
16	Tripura	2.45	3.08	2.30
17	West Bengal	0.00	2.87	5.60
18	Pondichery	0.00	0.00	1.80
19	Uttranchal	0.00	2.21	7.78
	Total	1163.19	1000.33	510.39

Construction of Hostels for Scheduled Caste boys (Rs. in lakh)

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1	Andhra Pradesh	0.00	0.00	462.83
2	Assam	0.00	0.00	9.00
3	Chattisgarh	0.00	0.00	421.00
4	Gujarat	0.00	0.00	77.00
5	Haryana	0.00	2.00	4.50
6	Himachal Pradesh	0.00	60.13	0.00
7	Jammu & Kashmir	0.00	0.00	24.97
8	Jharkhand	0.00	245.80	0.00
9	Karnataka	495.00	563.19	274.31
10	Kerala	0.00	4.00	0.00
11	Madhya Pradesh	764.95	284.37	344.67
12	Maharashtra	0.00	0.00	65.75
13	Orissa	12.75	21.12	0.00
14	Punjab	0.00	11.57	0.00
15	Tamil Nadu	0.00	182.59	89.41
16	Tripura	0.00	18.58	0.00
17	Uttar Pradesh	0.00	155.64	71.08
18	West Bengal	0.00	0.00	4.48
19	Chandigarh	45.00	50.18	50.18

Construction of Hostels for Scheduled Caste girls (Rs. in lakh)

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1	Andhra Pradesh	0.00	0.00	505.50
2	Assam	0.00	0.00	9.00
3	Chattisgarh	0.00	0.00	54.00
4	Gujarat	0.00	0.00	23.05
5	Haryana	140.04	0.00	0.00
6	Himachal Pradesh	67.30	0.00	0.00
7	Jammu & Kashmir	0.00	0.00	38.64
8	Jharkhand	148.96	245.80	0.00
9	Karnataka	0.00	207.42	651.84
10	Kerala	0.00	45.5	79.50
11	Madhya Pradesh	437.51	665.74	0.00
12	Orissa	12.75	25	0.00
13	Tamil Nadu	258.34	43.5	61.50
14	Tripura	22.05	9.49	0.00
15	Uttar Pradesh	0.00	196.04	36.91
16	West Bengal	0.00	0.00	40.06
17	Changiarh	0.00	0.00	35.42

Book Banks for Scheduled Castes (Rs. in lakh)

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1	Andhra Pradesh	116.59	0.00	76.43
2	Assam	0.00	0.00	2.78
3	Bihar	7.38	0.00	10.00
4	Chattisgarh	0.00	0.00	5.31
5	Goa	0.59	0.00	0.00
6	Haryana	3.27	0.00	8.47
7	Himachal Pradesh	1.00	0.00	0.00
8	Jammu & Kashmir	3.45	0.00	5.99
9	Karnataka	20.5	33.27	115.63
10	Kerala	13.92	40.00	16.79
11	Madhya Pradesh	12.79	0.00	24.99
12	Maharashtra	27.03	85.79	0.00
13	Mizoram	1.59	0.00	0.00
14	Orissa	9.00	0.00	0.00
15		8.28	0.00	14.51
16	Rajasthan	0.00	9.40	0.00
17	Tamil Nadu	15.21	13.38	61.86
18	Tripura	1.68	1.86	1.18
19	Uttar Pradesh	0.00	103.16	87.85
20	West Bengal	0.00	0.00	3.21
21	Delhi	5.89	12.00	12.00
22	Chandigarh	0.72	0.00	0.00

Upgradation of Merit (Rs. in lakh)

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1	Andhra Pradesh	0.00	37.80	26.70
2	Assam	0.00	0.00	13.80
3	Chattisgarh	4.20	9.23	21.52
4	Goa	1.05	1.43	0.00
5	Haryana	8.70	7.93	7.65
6	Jharkhand	5.25	0.00	0.00
7	Karnataka	0.00	0.00	28.20
8	Kerala	0.00	4.50	3.00
9	Madhya Pradesh	16.80	0.00	73.50
10	Orissa	0.00	0.00	36.60
11	Rajasthan	0.00	8.24	7.01
12	Sikkim	0.75	0.00	1.50
13	Tripura	1.20	1.20	3.00
14	Uttar Pradesh	0.00	30.87	36.25
15	Uttaranchal	2.40	0.00	0.00
16	West Bengal	6.01	0.00	45.90
17	Pondicherry	0.50	0.00	0.00

Coaching and Allied Scheme for Scheduled Castes (Rs. in lakh)

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1	Andhra Pradesh	0.00	0.00	111.80
2	Bihar	0.00	0.00	6.00
3	Gujarat	0.00	0.00	5.45
4	Haryana	0.00	2.19	24.68
5	Kerala	8.69	20.86	22.01
6	Madhya Pradesh	44.03	0.00	19.99
7	Meghalaya	1.79	0.00	0.00
8	Orissa	0.00	2.50	0.00
9	Punjab	2.39	0.00	7.76
10	Rajasthan	43.10	0.00	0.00
11	Tamil Nadu	0.00	11.15	0.00
12	Uttar Pradesh	0.00	2.61	0.00
13	West Bengal	0.00	2.68	0.00
14	Delhi	2.95	1.90	10.00

Protection of Civil Rights Act, 1955 and the Scheduled Castes & the Scheduled Tribe (Prevention of Atrocities) Act, 1989

Sl. States/UT 2000-01 2001-02 2002-03

No. Released Released Released

1	Andhra Pradesh	208.60	165.01	328.14
2	Assam	2.00	0.00	0.00
3	Bihar	34.03	0.00	65.00
4	Chattisgarh	0.00	0.00	88.27
5	Gujarat	325.79	178.20	226.62
6	Haryana	11.53	13.78	27.28
7	Himachal Pradesh	4.89	0.00	4.72
8	Jharkhand	0.00	0.00	105.97
9	Karnataka	150.44	174.59	567.05
10	Kerala	41.95	44.15	73.15
11	Madhya Pradesh	977.24	812.86	435.98
12	Maharashtra	190.44	6.48	772.52
13	Orissa	0.58	0.97	0.81
14	Punjab	18.39	33.10	0.00
15	Rajasthan	150.00	317.38	19.28
16	Sikkim	0.00	0.00	1.90
17	Tamil Nadu	89.08	502.48	336.66
18	Uttar Pradesh	448.20	700.00	886.64
19	Uttaranchal	0.00	0.00	22.42
20	Dadra & Nagar Haveli	27.00	25.00	26.32
21	Pondicherry	28.64	31.50	29.23

Pre-Matric Scholarship for OBCs (Rs. in lakh)

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1	Andhra Pradesh	0.00	0.00	645.25
2	West Bengal	62.50	0.00	26.85
3	Uttranchal	425.71	278.15	0.00
4	Uttar Pradesh	0.00	0.00	606.00
5	Tripura	16.00	0.00	0.00
6	Tamil Nadu	0.00	0.00	240.00
7	Sikkim	95.79	110.04	171.23
8	Manipur	0.00	1222.21	0.00
9	Madhya Pradesh	0.00	73.19	0.00
10	Karnataka	0.00	0	184.75
11	Jharkhand	0.00	5.00	0.00
12	J & K	0.00	31.45	0.00
13	Assam	0.00	20.00	0.00

Post Matric Scholarship for OBCs (Rs. in lakh)

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1	Andhra Pradesh	559.25	357.77	247.86
2	Assam	94.47	32.77	8.39
3	Bihar	0.00	500.00	0.00
4	Goa	25.00	0.00	0.00
5	Himachal Pradesh	0.00	55.02	0.00
6	J&K	8.00	42.00	14.32
7	Jharkhand	0.00	191.88	214.08
8	Karnataka	110.72	145.57	211.69
9	Maharashtra	0.00	452.84	0.00
10	Manipur	91.36	0.00	60.20
11	Rajasthan	0.00	0.00	198.95
12	Sikkim	0.00	0.22	5.29
13	Tamil Nadu	0.00	0.00	352.81
14	Tripura	0.00	63.31	254.03
15	Uttar Pradesh	10.20	329.00	1016.14
16	Uttranchal	0.00	25.92	0.00
17	West Bengal	0.00	0.00	258.14

Hostels for OBC boys & girls (Rs. in lakh)

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1	Andhra Pradesh	0.00	188.74	210.00
2	Bihar	0.00	149.58	0.00
3	Jammu & Kashmir	0.00	0.00	108.27
4	Jharkhand	0.00	147.28	0.00
5	Karnataka	183.23	216.99	263.77
6	Madhya Pradesh	0.00	0.00	50.00
7	Manipur	46.91	0.00	0.00
8	Orissa	0.00	0.00	120.04
9	Sikkim	0.00	20.00	20.00
10	Tamil Nadu	259.86	157.28	283.50
11	Tripura	10.00	0.00	0.00
12	Uttar Pradesh	0.00	265.13	195.47
13	West Bengal	0.00	0.00	68.95

Scheme of Employment of Handicapped (Rs. in lakh)
Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1	Andhra Pradesh	8.17	0.00	0.00
2	Gujarat	14.25	0.00	0.00
3	Haryana	0.52	0.00	0.00
4	Karnataka	0.00	14.44	25.94
5	Kerala	0.00	64.46	0.00
6	Mizoram	0.00	15.21	0.00
7	Punjab	6.46	6.27	0.00
8	Rajasthan	39.26	10.41	26.10
9	Tamil Nadu	0.00	0.00	77.60
10	Uttar Pradesh	17.63	29.05	14.10
11	Chandigarh	4.56	5.72	4.35
12	Delhi	0.00	6.03	0.00
13	Pondicherry	8.71	1.97	0.00

National Programme for Rehabilitation of Persons with Disabilities

(Rs. in lakh)

Sl.No States/UT 2000-01 2001-02
Releases Releases

1	Andhra Pradesh	136.40	108.20
2	Arunachal Pradesh	198.35	156.05
3	Assam	260.30	203.90
4	Bihar	322.25	251.75
5	Chhatisgarh	207.00	156.05
6	Goa	74.45	60.35
7	Gujarat	198.35	156.05
8	Haryana	136.40	108.20
9	Himachal Pradesh	136.40	108.20
10	Jammu & Kashmir	136.40	108.20
11	Jharkhand	210.85	156.05
12	Karnataka	198.35	156.05
13	Kerala	136.40	108.20
14	Madhya Pradesh	384.20	299.60
15	Maharashtra	198.35	156.05
16	Manipur	136.40	108.20
17	Meghalaya	136.40	108.20
18	Mizoram	74.45	60.35
19	Nagaland	136.40	108.20
20	Orissa	198.35	156.05
21	Punjab	136.40	108.20
22	Rajasthan	198.35	156.05
23	Sikkim	74.45	60.35
24	Tamil Nadu	198.35	156.05
25	Tripura	74.45	60.35
26	Uttar Pradesh	446.15	347.45
27	Uttranchal	148.90	108.20
28	West Bengal	136.40	108.20
29	Andaman & Nicobar	74.45	60.35
30	Chandigarh	74.45	60.35
31	Dadra & Nagar Haveli	74.45	60.35
32	Daman & Diu	74.45	60.35
33	Delhi	74.45	60.35
34	Lakshdweep	74.45	60.35
35	Pondicherry	74.45	60.35

Note:

The Scheme of NPRPD is a State Sector Scheme. During Tenth Plan Period, the scheme has been transferred to States

Prevention and Control of Juvenile Social Maladjustment

Sl. States/UT 2000-01 2001-02 2002-03
No. Released Released Released

1 Andhra Pradesh	0.00	78.76	95.61
2 Assam	0.00	0.00	45.69
3 Bihar	0.00	30.08	71.90
4 Chattisgarh	0.00	0.00	8.04
5 Goa	7.33	4.04	8.21
6 Gujarat	35.98	47.50	102.75
7 Haryana	25.06	3.09	116.83
8 Himachal Pradesh	24.58	0.00	15.60
9 Jammu & Kashmir	0.00	0.00	10.69
10 Jharkhand	0.00	0.00	28.60
11 Karnataka	87.00	49.44	123.02
12 Kerala	21.30	25.28	155.98
13 Madhya Pradesh	159.27	113.58	90.23
14 Maharashtra	251.16	710.77	370.11
15 Manipur	5.35	0.00	205.06
16 Meghalaya	5.62	5.89	17.83
17 Mizoram	4.26	8.99	63.77
18 Nagaland	6.67	3.22	40.93
19 Orissa	0.00	0.00	215.75
20 Punjab	24.06	13.37	105.60
21 Rajasthan	8.00	12.17	77.62
22 Sikkim	1.70	1.70	1.20
23 Tamil Nadu	118.21	190.51	90.84
24 Tripura	0.00	0.00	11.57
25 Uttar Pradesh	184.45	64.95	250.05
26 Uttaranchal	0.00	0.00	30.10
27 West Bengal	80.00	73.49	98.97
28 Chandigarh	3.10	0.00	9.40
29 Delhi	0.00	82.03	78.16
30 Pondicherry	0.00	0.00	4.95

Ministry of Tribal Affairs

Special Central Assistance to Tribal Sub Plan (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-03

1 Andhra Pradesh	2182.94	2732.80	2732.80
2 Assam	2443.50	3058.99	3058.99
3 Bihar	1711.06	556.56	556.56
4 Chhatisgarh	3695.36	4626.18	4626.18
5 Gujarat	3139.98	3930.91	3930.91
6 Himachal Pradesh	514.05	643.53	643.53
7 Jammu & Kashmir	776.38	971.94	971.94
8 Jharkhand	3422.62	5870.24	5870.24
9 Karnataka	616.13	771.33	771.33
10 Kerala	218.63	273.70	273.70
11 Madhya Pradesh	6257.12	7833.22	7833.22
12 Maharashtra	2974.57	3723.83	3723.83
13 Manipur	608.65	761.96	761.96
14 Orissa	5188.40	6495.30	6495.30
15 Rajasthan	2915.24	3649.56	3649.56
16 Sikkim	86.28	108.02	108.02
17 Tamil Nadu	258.27	323.32	323.32
18 Tripura	831.57	1041.03	1041.03
19 Uttar Pradesh	41.83	32.10	32.10
20 Uttranchal	58.02	92.91	92.91
21 West Bengal	1759.40	2202.57	2202.57

22 A & Nicobar Island	233.90	230.85	200.85
23 Daman & Diu	66.10	99.15	99.15

Grant under Article 275(1) of the Constitution (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-03

1 Andhra Pradesh	460.50	2715.35	2160.30
2 Arunachal Pradesh	376.55	200.00	300.00
3 Assam	443.40	845.56	1023.40
4 Bihar	0.00	209.35	209.00
5 Chhatisgarh	1530.62	2086.77	2689.50
6 Gujarat	2250.00	3050.00	2250.00
7 Himachal Pradesh	99.50	78.00	80.00
8 Jammu & Kashmir	190.50	502.94	318.00
9 Jharkhand	1320.00	2208.15	2808.00
10 Karnataka	420.00	1314.37	904.35
11 Kerala	0.00	117.50	588.00
12 Madhya Pradesh	2057.84	4346.06	4052.32
13 Maharashtra	1603.50	2672.50	2925.00
14 Manipur	650.00	230.00	424.55
15 Meghalaya	477.00	0.00	555.00
16 Mizoram	72.00	0.00	240.00
17 Nagaland	950.00	0.00	0.00
18 Orissa	2957.10	4104.91	3641.60
19 Rajasthan	1700.00	2550.00	2224.48
20 Sikkim	327.88	239.38	83.00
21 Tamil Nadu	63.00	405.00	210.00
22 Tripura	287.50	462.50	665.00
23 Uttar Pradesh	9.61	176.95	27.00
24 Uttranchal	46.94	78.05	78.00
25 West Bengal	835.50	1406.67	1543.00

Girls Hostels for ST (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-03

1 Andhra Pradesh	0.00	232.52	1.28
2 Arunachal Pradesh	0.00	0.00	20.00
3 Chhatisgarh	0.00	10.00	0.00
4 Gujarat	0.00	10.29	0.00
5 Himachal Pradesh	0.00	96.04	0.00
6 Jharkhand	0.00	197.37	0.00
7 Karnataka	0.00	40.00	0.00
8 Kerala	0.00	0.59	0.00
9 Madhya Pradesh	44.80	0.00	400.00
10 Maharashtra	0.00	67.72	0.00
11 Meghalaya	11.00	0.00	0.00
12 Nagaland	32.50	0.00	32.50
13 Orissa	8.50	25.00	0.00
14 Tripura	20.00	10.00	0.00
15 West Bengal	0.00	0.00	13.75
16 Delhi	117.00	0.00	0.00

Boys Hostels for STs (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-02 2002-03

1 Andhra Pradesh	0.00	0.00	2.04
2 Arunachal Pradesh	0.00	10.00	38.00
3 Gujarat	0.00	21.57	0.00
4 Himachal Pradesh	0.00	113.50	0.00
5 Jharkhand	0.00	197.37	0.00
6 Karnataka	75.00	135.00	0.00
7 Kerala	0.00	22.05	0.00
8 Madhya Pradesh	0.00	0.00	462.00
9 Maharashtra	0.00	217.19	0.00
10 Meghalaya	13.75	0.00	0.00
11 Nagaland	32.50	0.00	32.50
12 Orissa	12.75	30.00	0.00

13 Tripura	0.00	40.00	0.00
14 West Bengal	0.00	0.00	13.75
15 Delhi	116.70	50.00	0.00

Coaching & Allied

S.NO. STATE/U.T. 2000-01 2001-02 2002-03

1 Andhra Pradesh	0.00	0.00	8.04
2 Assam	0.00	0.00	1.69
3 Gujarat	0.00	0.00	8.64
4 Himachal Pradesh	0.00	0.00	2.9
5 Karnataka	0.00	2.15	1.76
6 Orissa	0.00	2.49	4.82
7 Tamil Nadu	0.00	0.00	0.20
8 Uttar Pradesh	0.00	0.00	5.48
9 Delhi	0.00	0.00	8.79
10 Andaman & Nicobar	0.00	2.79	0.00

Vocational Training Centre (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002

1 Andhra Pradesh	0.00	145.16	0.00
2 Assam	0.00	0.00	44.26
3 Chattisgarh	0.00	0.00	118.95
4 Gujarat	0.00	86.27	29.79
5 Jammu & Kashmir	6.18	10.07	47.72
6 Karnataka	0.00	40.50	0.00
7 Mizoram	28.89	18.00	36.00
8 Orissa	64.61	0.00	64.15
9 Tamil Nadu	0.00	0.00	2.40
10 Tripura	54.00	0.00	54.00
11 West Bengal	6.02	0.00	6.13

Ashram Schools (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002

1 Andhra Pradesh	0.00	262.50	0.00
2 Chhatisgarh	0.00	400.00	0.00
3 Gujarat	0.00	157.30	0.00
4 Karnataka	0.00	128.00	130.00
5 Madhya Pradesh	0.00	0.00	820.00
6 Nagaland	0.00	14.46	0.00
7 Tripura	0.00	50.00	0.00

Grain Banks (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002

1 Andhra Pradesh	11.66	0.00	177.72
2 Gujarat	100.00	0.00	0.00
3 Kerala	10.16	0.00	0.00
4 Madhya Pradesh	0.00	80.78	712.16
5 Maharashtra	0.00	83.18	0.00
6 Orissa	184.96	100.00	0.00
7 Tripura	18.88	18.03	0.00
8 West Bengal	0.00	0.00	28.93

Post Matric Scholarship (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002

1	Andhra Pradesh	1577.74	1915.10	774.88
2	Assam	1000.00	0.00	1275.94
3	Chattisgarh	0.00	0.00	8.21
4	Himachal Pradesh	18.27	20.27	0.00
5	Jammu & Kashmir	18.27	39.03	6.50
6	Karnataka	301.98	239.74	75.38
7	Kerala	83.52	92.00	0.00
8	Madhya Pradesh	0.00	323.18	259.01
9	Maharashtra	249.08	368.61	165.02
10	Manipur	665.56	737.49	820.11
11	Meghalaya	666.09	732.70	805.98
12	Mizoram	281.65	249.00	379.98
13	Nagaland	1231.94	509.82	697.19
14	Orissa	113.83	0.00	0.00
15	Rajasthan	0.00	111.00	131.95
16	Sikkim	0.00	347.40	0.00
17	Tamil Nadu	5.20	3.31	0.00
18	Tripura	51.07	90.79	0.00
19	Uttar Pradesh	0.00	6.40	0.00
20	Uttanchal	0.00	166.54	0.00
21	West Bengal	64.06	73.63	0.00
22	A & Nicobar Island	0.00	0.55	1.59
23	Daman & Diu	0.00	0.00	1.05

Book Bank (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-03

1	Andhra Pradesh	0.00	30.29	47.20
2	Assam	0.00	1.99	0.00
3	Chattisgarh	0.00	0.00	8.21
4	Gujarat	0.00	4.88	10.25
5	Jammu & Kashmir	0.00	0.00	7.00
6	Karnataka	0.00	23.94	20.00
7	Madhya Pradesh	0.00	0.00	30.14
8	Orissa	0.00	0.00	5.02
9	Rajasthan	0.00	6.00	5.20
10	Tamil Nadu	0.00	2.06	2.64
11	Tripura	0.00	2.88	1.49
12	West Bengal	0.00	0.00	2.85

Upgradation of Merit (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002

1	Andhra Pradesh	0.00	0.00	12.6
2	Arunachal Pradesh	0.00	0.00	6.45
3	Assam	0.00	8.85	0.00
4	Chattisgarh	0.00	0.00	21.00
5	Himachal Pradesh	0.00	0.15	0.00
6	J&K	0.00	0.00	2.10
7	Kerala	0.00	0.75	0.00
8	Madhya Pradesh	0.00	0.00	25.80
9	Orissa	0.00	10.20	10.20
10	Rajasthan	0.00	7.05	4.45
11	Sikkim	0.00	0.00	0.75
12	Tripura	0.00	2.40	2.40
13	West Bengal	0.00	4.50	6.30

Reply to part (b) of the Lok Sabha Unstarred Question No.6736 for answer on 5.5.2003

Details of families benefitted in the State of Rajasthan

S.No Name of the Scheme Beneficiaries

99-2000 2000-01 2001-02
Scheduled Caste Development

1 Special Central Assistance to Special Component Plan for SCs 66724 62494 63071
 2 Post Matric Scholarship to the students belonging to Scheduled Castes 59721 62002 65110
 3 Pre Matric Scholarships to the children of those engaged in unclean occupations 3713 20184 21310
 4 Book Banks for Scheduled Caste students Na Na 3067
 5 Coaching & Allied Scheme for Scheduled Castes & Scheduled Tribes NA 3320 Na
 6 National Scheme for Liberation & Rehabilitation of scavengers 172 404 800
 7 Protection of Civil Rights Act, 1995 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 NA NA NA
 8 Upgradation of Merit for SC/ST students 176 Na 87
 9 Assistance to VOs for Scheduled Castes 1380 1370 1140

Other Backward Classes

10 Construction of Hostel for Other Backward Class boys and girls 175 Na Na
 11 Assistance to VOs for Other Backward Classes Na Na 540
 12 Pre-Examination Coaching for OBCs Na Na 40

Minorities

13 Pre Examination Coaching for Weaker Sections based on economic criteria 200 150 200

Welfare of the Persons with Disabilities

14 Scheme to promote voluntary action for persons with disabilities NA 1384 2303
 15 Scheme of assistance to disabled persons for purchase/fitting of aids and appliances 3804 4577 5675
 16 Employment of the Handicapped
 (a) Live Register 6293 6761# ##
 (b) Placement 75 88 ##
 17 National Programme for Rehabilitation of persons with Disabilities

Social Defence

18 Prevention and Control of Juvenile Social Maladjustment 337 337 337
 19 Scheme for Prohibition & Substance (Drug) Abuse Prevention 7578 5763 3933
 20 Scheme for welfare of Street Children 800 800 800
 21 Integrated Programme for Older Person 250 Na 150
 22 Construction of Old Age Homes
 23 Assistance to Homes for Infant and Young Children for Promoting in-country Adoption 63 73 58

Ministry of Tribal Affairs

1 Point 11 (b) of the Twenty Point Programme 68673 74374 85256

= Compiled upto December, 2000 by Ministry of Labour

= Awaiting information from Ministry of Labour

NA = Not Available

Na = Not Applicable as no fund was released during the year